

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER : S Lakshmanam & 1 Another
NAME OF THE RESPONDENTS : Green Peace Constructions Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC,2016

ORDER

Ld. Counsel Mr. Jesus Moris Ravi for the Applicant and Ld. Counsel
Mr. Antony Jesuraja for the Respondent are present.

The Respondent is permitted to file additional typed set.

List this matter on **13.08.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

vs

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)